NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 477/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

MukeshGoyal Developers Pvt. Ltd.

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1

UMESA

Joshi

secretary

ORDER

CP No.477 /252(1)/NCLT/MB/MAH/2017

On the mentioning made by the Petitioner Counsel, ROC, Pune is directed to file objections, if any, on or before next date of hearing.

List this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)